

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.187 of 2009 &
IA Nos. 329 OF 2009**

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

M/s Rake Power Ltd. ... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. A. Dvivedi & Ms. Sikha Ohri

Counsel for the Respondent (s): Mr. Abshika Mitra for MSEDCL

ORDER

The learned counsel for the Respondent seeks time for filing the Counter.

Post the matter on **18.03.2010**. In the meantime, the learned counsel is directed to file the Counter on or before 12.03.2010 after serving a copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**